

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2853  
ANSWERED ON:10.02.2014  
DUMPING OF DEBRIS IN YAMUNA  
Agarwal Shri Jai Prakash;Thakor Shri Jagdish

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has taken note of the dumping of debris in Yamuna and other major rivers of the country;
- (b) if so, the details thereof and the action taken/being taken by the Government in this regard;
- (c) whether the Government has issued any guidelines in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government for preservation, restoration and beautification of the entire riverbank in Delhi?

**Answer**

THE MINISTER OF ENVIRONMENT AND FORESTS (DR. M. VEERAPPA MOILY)

(a) & (b) An application No. 06/2012 (Manoj Mishra Vs. Union of India & Ors.) has been filed before the National Green Tribunal (NGT) for removal of debris, solid waste, construction material etc. being dumped and lying on the banks of River Yamuna in its Delhi stretch. The Hon'ble NGT on 31st January 2013 directed the state of Uttar Pradesh, Delhi Development Authority (DDA), Government of NCT of Delhi and East Delhi Municipal Corporation (EDMC) to remove debris from the banks of Yamuna river falling in their jurisdiction and to ensure that further dumping does not take place. The Hon'ble NGT also directed that a Committee headed by Secretary, Ministry of Environment & Forests be constituted to oversee the implementation of its orders. About 2,27,845 metric tonnes of debris has so far been removed from the banks of Yamuna by DDA, EDMC, Delhi Metro Rail Corporation, Uttar Pradesh Irrigation Department and Delhi Government.

(c) & (d) As per the Municipal Solid Wastes (Management & Handling) Rules, 2000 notified by the Ministry, construction and demolition wastes or debris are required to be separately collected and disposed off as per norms prescribed by States/Local Bodies. No separate guidelines have been issued by the Ministry regarding dumping of debris on the banks of rivers, including Yamuna.

(e) The Hon'ble NGT in its order dated 21st March 2013 directed DDA to submit a proposal before an Expert Committee for finalisation of plan for development, beautification and upliftment of Yamuna river banks in terms of horticulture and eco-friendly site free from pollution and other allied fields. Subsequently, on the directions of the Hon'ble Court, the Ministry has constituted an Expert Committee to examine and finalise the Yamuna preservation and beautification plan of DDA and to suggest steps for improvement of plan keeping in view the environmental concerns of river Yamuna.